



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,4th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./80/2023	RUBUL SARMAH AND 8 ORS. Versus SIMANTA PRADIP CHOUDHURY AND 25 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM SC, APSC
2	WA/445/2023	BIKASH RANJAN SHOME Versus THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. J HANDIQUE, SC, REVENUE DEPTT. MR. R BORA, ADDL. SR, GOVT. ADV.
3	WP(C)/3531/2023	UTTAM KUMAR ADHYAPOK Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, HIGHER EDU
4	WP(C)/4183/2023	NABAL KUMAR JHA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (r-3) DY.S.G.I.
5	WP(C)/5765/2023	RAMENDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 04/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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24)	MR. S P ROY	04-04-2024	To	05-04-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4232/2015	SMT. MANJULA NATH and 11 ORS Versus THE STATE OF ASSAM AND 172 ORS		GA, ASSAM (R5) MR. B K SARMA MR. M RAHMAN MR. D DAS MR. I AHMED SC, SOCIAL WELFARE R1
2	WP(C)/1876/2020	GUTUNG MEEN PAM SAMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	GA, ASSAM SC, AFDC SC, M A C
3	WP(C)/2683/2020	MANGALDAI PIONEERS COOPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MS. P CHAKRABORTY MS A DAS	GA, ASSAM
4	WP(C)/3039/2020	SMTI. DIPALI MUDOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	GA, ASSAM MR. A C SARMA MR G BHARADWAJ MR B DEORI SC, REVENUE
5	WP(C)/5396/2020	THE UNITED INDIA INSURANCE CO. LTD. Versus PRESIDING OFFICER AND 9 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. R C SAIKIA (R-2,4) MS N SHARMA (R-2,4) SC, INCOME TAX

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1	CRP(IO)/310/2019	SUSHMITA DUTTA AND ANR. Versus ARUP KUMAR SARMA AND ANR.	MR. A BISWAS MS S AHOM	MR. M K SHARMA MS. S S SAIKIA MR G DAS
2	I.A.(Civil)/432/2020 in MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY	
	WITH MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus MARU PAHARIA and 2 ORS,	MR.R C PAUL MS.S ROY	MR. C K S BARUAH
3	CRP/14/2021	SAMSUL HOQUE MAZUMDAR Versus MERAB ALI AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	
4	Review.Pet./27/2023	THE STATE OF ASSAM AND 4 ORS. Versus NAZIB UDDIN LASKAR AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
5	WP(C)/258/2024	THE UNION OF INDIA AND 4 ORS Versus NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	

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